

**GOVERNMENT OF INDIA  
RAILWAYS  
LOK SABHA**

UNSTARRED QUESTION NO:2485  
ANSWERED ON:18.12.2003  
INSTALLATION OF C.C. TV's IN TRAINS  
IQBAL AHMED SARADGI

**Will the Minister of RAILWAYS be pleased to state:**

- (a) whether to check illegal activities, the RPF/Railway Police in Karnataka has installed closed circuit television in some important trains;
- (b) if so, whether the CCTV will be installed in all other trains running in the State;
- (c) whether the RPF/Railway Police had been able to apprehend smugglers of narcotics and electronic goods with the help of images beamed by hidden cameras installed in trains;
- (d) whether to improve security at railway stations, the Railway Police has installed metal detectors at important railway stations in the State; and
- (e) if so, the extent to which it has helped the Railway Safety and also checking the accidents in the State?

**Answer**

MINISTER OF STATE IN THE MINISTRY OF RAILWAYS ( SHRI BASANAGOUDA R. PATIL )

- (a)&(b): "Policing" being a State subject, prevention and detection of crime on Railways, including running trains, is the constitutional responsibility of the State Governments. The cases of crime on Railways are reported to, registered and investigated by the Government Railway Police (GRP). As far as Railway is concerned, no CCTV has been installed on the Railways in Karnataka.
- (c): No, Sir.
- (d) & (e): As and when required, metal detectors are being used at important Railway Stations by RPF to ensure safety and security of travelling passengers as well as to check the undesirable elements and carrying of dangerous and deadly substances in trains and on the Railway platforms.